Written Auswers

STATEMENT

SI. Name of complaints No. and date.	Name of Judicial Particulars of Action taken officer against whom the complaint was made Whether the comp- lainants were informed of the action taken
 Shri Sant Rari 13-10-1969. Shri Sant Ran 21-10-1969 . 	Shri P.L.Sınghla, These complaints The matters being subject to appeal, sub-Judges. were related to orders passed officers injudicial cases. No. The matters being subject to appeal, could not be gone into administratively.
3. Shri Sant Raru 29-11-1969	Shri D.C. Aggarwal, Rent Controller.
4. Shrì Sant Ram 10-1-1970	Shri D.C. Aggarwal Rent Collector.
5. Shri Sant Ra 1	Shri Sadhu Ram Goel Addl. Judge Small Cause Court
6. Shri S.P. Lal 3-3-1970	Against judiciary from the trial court to the High Court.

Aminesty by Maharashtra Government during Gandhi Centenary Year

1599. SHRI NIRANJAN VARMA: Will the PRIME MINISTER be pleased to state:

- (a) the number of life convicts who were released in Maharashtra on the grant of State-Remission announced in connection with Gand i Centenary Celebrations;
- (b) the sections under which the prisoners so released were subsequently convicted and detained in jails;
- (c) how much maximum and minimum actual sentence each convict had undergone and how much remission each convict was granted;
- (d) how many of the life-sentence prisoners, in who e cases the Government of Maharashtra had fixed actual imprisonment for specified period and in which sentences were reduced by the grant of State-Remission, are till confined in jails, although they have already undergone much longer sentences than the specified term of actual imprisonment; and

(e) when a decision is likely to be taken in this regard and the reasons for which it is being delayed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (e) The required information is being collected and will be laid on the Table of the House on receipt.

AIR TAXIES FOR SHORT DISTANCE

- 1600. SHRI M. K. MOHTA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government have any plans to start air taxies for short distance non-scheduled flights; and
 - (b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SNGH):

- (a) No. Sir.
- (b) Does not arise.

FOOD SUPPLIED ON INTERNAL AIR SERVICES

1601. SHRI M. K. MOHTA:

SHRI LOKANATH MISRA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state: